

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HERO ELECTRIC VEHICLES PRIVATE LIMITED Date of Commencement of Liquidation: 02-04-2026; List of Stakeholders as on Date: 02-05-2026; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 1; Last 5 digit of registration number: 12893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				347075				NA
3	Secured financial creditors	5	1151671596	5	1151187758	0.00	0.00	483837	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	7	1020139013	4	928618641	0.00	0.00	91520372	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	29	3862485	28	471048	0.00	3391437	0.00	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	248	280578379	211	60874873	0.00	30115995	189587510	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	1908424966	4	89290046	0.00	0.00	1819134920	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	532	7152162937	511	3473848469	0.00	2069448356	1608866112	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	95000424	1	95000424	0.00	0.00	0.00	<a href="#">Annexure 9</a>
<b>Total</b>		<b>827</b>	<b>11611839800</b>	<b>764</b>	<b>5799638334</b>	<b>0</b>	<b>2102955788</b>	<b>3709592751</b>	